

**GOVERNMENT OF INDIA  
HEALTH AND FAMILY WELFARE  
LOK SABHA**

STARRED QUESTION NO:15  
ANSWERED ON:22.02.2013  
MODERNISATION AND UPGRADATION OF HOSPITALS  
Pandey Shri Ravindra Kumar;Singh Dr. Raghuvansh Prasad

**Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:**

- (a) the present status of the hospitals proposed to be set up/upgraded in the first and second phases of the Pradhan Mantri Swasthya Suraksha Yojana (PMSSY);
- (b) the reasons for the delay in setting up of new hospitals and upgrading the existing hospitals under the scheme;
- (c) the time by which all the proposed All India Institute of Medical Sciences (AIIMS) like hospitals are likely to be set up or upgraded;
- (d) whether the Government proposes to constitute societies to run these AIIMS like institutions; and
- (e) if so, the details thereof along with the steps taken by the Government for nomination of local Members of Parliament to these societies?

**Answer**

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABIAZAD)

(a)to(e): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO LOK SABHA STARRED QUESTION NO.15 FOR 22.2.2013

(a)to(c): Under the first phase of Pradhan Mantri Swasthya Suraksha Yojana (PMSSY), Government have decided to set up six All India Institutes of Medical Sciences (AIIMS) and to upgrade thirteen existing State Government Medical Colleges. Under the second phase of PMSSY, setting up of two more AIIMS and up-gradation of six more State Government Medical Colleges have been taken up.

In respect of the six AIIMS in the first phase, construction of Medical Colleges at each of the sites was started in May, 2010 and Hospitals in September, 2010. Academic session in each of the six new AIIMS has commenced from September, 2012 for a batch of 50 MBBS students. The hospitals at all six AIIMS are envisaged to start in the year 2013-14.

Consequent on failure of bid process initiated in 2006 for selection of single Project Consultant for all the six institutions and rejection of bids for architectural design due to exorbitant price offered by the bidder, the whole process had to be initiated de novo. It was accordingly decided in January, 2007, that each AIIMS site should be treated as a separate and independent project instead of clubbing all six together and that the construction of housing complex should be separated from that of Hospital and Medical College, so that early construction took place. There was also delay in finalization of Detailed Project Reports for Medical College and Hospital complexes consequent upon incorporation of certain changes and also adoption of some additional features such as green building concept etc. in the design of the buildings. In addition, delay in the execution of work has also been due to a variety of reasons such as local problems at Bhubaneswar site, change in basic design of the building linked to site condition at Rishikesh, modification in design at foundation level linked to site requirements at Patna and at Raipur sites, deficient services by Project Consultant at Jodhpur site etc..

Out of thirteen institutions taken up for up-gradation in the first phase of PMSSY, work at six medical colleges has been completed. Implementation of remaining seven institutions has been delayed due to certain site conditions, local issues etc. ,however, work is in progress and these are planned for completion during 2013-14.

Out of six Medical Colleges taken up for up-gradation in the second phase of PMSSY, civil work at four Medical Colleges is in progress. At one medical college, only procurement of medical equipment is involved and the procurement process has already been initiated. In respect of remaining one medical college, plan/design was modified consequent on change of location by the State Government and new modified DPR has been prepared.

(d)&(e): The All India Institute of Medical Sciences Act, 1956 has been amended by enactment of the All India Institute of Medical Sciences (Amendment) Act, 2012. Under Section 27-A of the Act, the societies earlier registered for different AIIMS locations have become Institutes (AIIMS) for the specific locations. As per the Act, each of the Institutes shall have an Institute Body which is being formed. Each Institute Body shall include three Members of Parliament, two from the Lok Sabha and one from the Rajya Sabha.

Under Section 10 of the AIMS Act, there shall also be a Governing Body of the Institute constituted by the Institute from among its members. The President of the Institute shall be the Chairman of the Governing Body.